

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.219 - C.P.(IB)/239(AHM)2022

With

ITEM No.220 - IA/934(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Yes Bank Ltd
V/s
Sanjay Vyas

.....Applicant

.....Respondent

Order delivered on: 19/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

IA/934(AHM)2023 & C.P.(IB)/239(AHM)2022

None is present for the applicant. Since the matter is transfer from Court no.1 and this is first date of hearing, matter stands adjourned.

Registry is directed to issue notice upon respondents.

List for further consideration on 12.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)